

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 4197
TO BE ANSWERED ON 19th AUGUST, 2025**

Objectives of National Cooperative Society Policy

†4197. Shri Brijmohan Agrawal

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) the main objectives of the new National Cooperative Society Policy along with the details of the status of its implementation and details of draft policy;
- (b) the salient features of the platform-cooperative societies along with those which are in the development phase and in prototype phase separate and the platforms at national and State level in the country including Chhattisgarh;
- (c) the Government's plan to open up external venture funding in digital platform cooperative societies;
- (d) whether cooperative societies can invest in other private startup companies on the lines of venture funds, if so, the details thereof and if not, the details of plan to do so in the future; and
- (e) the number of multi-State cooperative societies constituted along with the list of such societies in all States including Chhattisgarh?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a): The Ministry launched New National Cooperation Policy, 2025 on 24th July, 2025. This policy provides a roadmap and overarching framework for systematic and all-round development of the cooperative sector.

The Policy mission is to achieve 16 objectives over the next 10 years, grouped under six strategic mission pillars which is enclosed at **Annexure-I**. Further, majority of the policy points are under implementation.

(b): A platform cooperative is a cooperatively owned and democratically governed business that uses technology to sell products. Based on this and the Principles of “Sahkar se Samridhi”, a taxi service cooperative, named Sahkar Taxi Cooperative Limited has been registered under the Multi-State Cooperative Societies Act, 2002, to develop app based taxi service on a cooperative model that benefits both driver-members and customers. Rooted in the principles of cooperation, transparency, and shared ownership, Sahakar Taxi aims to offer a people-centric alternative to traditional ride-hailing platforms. The app is in the developing stage and the pilot project is likely to be launched in Delhi and Gujarat.

(c): The project is being promoted by the National Cooperative Development Corporation (NCDC) with the support of seven leading cooperative organizations: IFFCO, NAFED, Amul, KRIBHCO, NDDDB, NCEL & NABARD, based on the principals of cooperation among cooperatives.

(d): In accordance with section 19 of the amended Multi-State Cooperative Societies (MSCS) Act, 2002 (amended in 2023), any MSCS may, by a resolution passed at general meeting by a majority of members present and voting, promote one or more subsidiary institutions, which may be registered under any law for the time being in force, for the furtherance of its stated objects.

Further, the society may invest or deposit its funds in accordance with section 64 of the above Act in:- (i) A Co-operative Bank, State Co-operative Bank, cooperative land development bank or Central Co-operative Bank; (ii) in any of the securities issued by the Central Government, State Government, Government Corporations, Government Companies, Authorities, Public Sector Undertakings or any other securities ensured by Government guarantees; (iii) in the shares or securities of any other Multi-State Co-operative Society or any co-operative Society; (iv) in the shares, securities and assets of a subsidiary institution or any other institution, in the same line of business as the Multi-State Co-operative Society; (v) with any other scheduled or nationalized bank; (vi) in such other manner as may be determined by the Central Government.

(e): A total of 1779 MSCS have been registered under the MSCS Act, 2002 in the country (state-wise breakup is enclosed at **Annexure-II**), out of which, 8 MSCS have been registered in state of Chhattisgarh. Detailed list of the registered societies in state of Chhattisgarh is enclosed at **Annexure-III**.

The six strategic mission pillars are as under:

Strengthening the foundation by

1. Creating a conducive legal and regulatory environment through timely reforms to provide autonomy, promote transparency, ease of doing business, good governance, and provide a level playing field for cooperatives.
2. Fostering accessible and affordable finance and equal business opportunities akin to other economic institutions.
3. Enhancing cooperation among cooperatives, strengthening the cooperative structure, and expanding the geographical reach.

Promoting vibrancy by

4. Promoting the development of a cooperative business ecosystem.
5. Encouraging multi-dimensional expansion, including access to international markets and increasing members' income.

Making cooperatives future ready by

6. Enhancing technology adoption for efficient and transparent management.
7. Enabling the transformation of cooperatives into professionally managed economic entities based on cooperative principles.

Promoting inclusivity and deepening reach by

8. Promoting inclusivity and member centrality, and reaching out to every corner of the country and the population through the cooperative setup.
9. Promoting cooperatives as a people's movement, particularly involving youth and women, to further strengthen the movement.

Entering new and emerging sectors by:

10. Promoting and encouraging the entry of cooperatives in new and emerging sectors.
11. Promoting environment-friendly practices and a circular economy for sustainability.

Shaping Young Generation for Cooperative Growth:

12. Motivating and inspiring youth, especially those in rural and semi-urban areas, to pursue long-term careers in cooperative enterprises.

13. Promoting the development of standardized, high-quality, cooperative-focused courses and the creation of authoritative content.
14. Promoting an ecosystem for skilling and upskilling of youth and women for employment in the cooperative sector.
15. Ensuring the availability of cooperative sector practitioners as part-time resource persons, quality teachers, instructors, trainers, and visiting faculty in sufficient numbers, in the cooperative sector.
16. Developing an ecosystem that facilitates the ease of hiring of suitable candidates by cooperatives and simplifies the job search process for potential candidates.

Annexure-II

**List of registered Multi State Cooperative Societies in different States/Union Territories
in the country under Multi State Co-operative Societies Act, 2002.**

| S.No | State/Union Territory | Number of MSCSs |
|-------------|--|----------------------------|
| 1 | Andhra Pradesh | 12 |
| 2 | Arunachal Pradesh | 1 |
| 3 | Assam | 6 |
| 4 | Bihar | 25 |
| 5 | Chandigarh | 2 |
| 6 | Chhattisgarh | 8 |
| 7 | Delhi | 168 |
| 8 | Goa | 3 |
| 9 | Gujarat | 54 |
| 10 | Haryana | 24 |
| 11 | Himachal Pradesh | 2 |
| 12 | Jammu And Kashmir | 2 |
| 13 | Jharkhand | 10 |
| 14 | Karnataka | 40 |
| 15 | Kerala | 96 |
| 16 | Madhya Pradesh | 30 |
| 17 | Maharashtra | 714 |
| 18 | Manipur | 4 |
| 19 | Nagaland | 1 |
| 20 | Odisha | 20 |
| 21 | Puducherry | 5 |
| 22 | Punjab | 26 |
| 23 | Rajasthan | 76 |
| 24 | Sikkim | 1 |
| 25 | Tamil Nadu | 143 |
| 26 | Telangana | 26 |
| 27 | The Dadra And Nagar Haveli And Daman And Diu | 1 |
| 28 | Uttar Pradesh | 196 |
| 29 | Uttarakhand | 10 |
| 30 | West Bengal | 73 |

Annexure-III

**List of Registered Multi State Cooperative Societies registered in State of Chhattisgarh
under Multi State Co-operative Societies Act, 2002.**

| S. No | Society Name | Registered Address | Sector |
|--------------|---|--|-----------------------------|
| 1 | Amrit Dairy Cooperative Society Ltd | C/O D.K. Soni House, Phase 2, Beside Maitrichaya Pitrichaya House, Near Sahay Hospital, Priyadarshani Nagar, Raipur 492001, Chhattisgarh | Dairy Cooperative |
| 2 | Yalsco Saving and Credit Coopertive Society Ltd., | Yalsco Building, Riddhi-Siddhi Colony, Dougargaon Road, Rajnandgaon-491441, Chhattisgarh. | Credit & Thrift Society |
| 3 | Om Bhoo Vikas Credit Cooperative Society Ltd., | Kadambari nagar, Near Mahima Hospital, Durg, Chhattisgarh-491001 | Credit & Thrift Society |
| 4 | PICL Multi-State Credit Cooperative Society Ltd., | Shop No.445, 4th Floor, Progressive Point, Dhamtari Road, Raipur, Chhattisgarh-492001 | Credit & Thrift Society |
| 5 | Arogya India Multi State Members Credit Cooperative Society Ltd., | Uttarayan Complex, 2nd Floor, Sheetla Chowk, Danganiya, Raipur-492013, (Chhattisgarh) | Credit & Thrift Society |
| 6 | Mahakaleshwar Cooperative Housing Society Ltd., | Plot No 5/4, Nehru Parisar, Nehru Nagar Square, Bhilai, Durg 490020 Chhattisgarh | Housing Cooperative Society |
| 7 | The P & T Workers Thift Cooperative Society Limited, | 1, Vivekanand Ngar, Shopping Complex, Raipur, Chhattisgarh 429001 | Credit & Thrift Society |
| 8 | Bhartiya Bahu- Uddeshya Vipnan Sahkari Samiti Ltd., | 1, Sai Nagar, Raipur Chattisgarh 492001 | Multipurpose Cooperative |